

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4363
ANSWERED ON:16.12.2009
PENDING CASES UNDER CAT
Chaudhary Shri Jayant

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of cases filed in the Central Administrative Tribunal (CAT) during the last two years and the current year;
- (b) the number of cases settled during the above period;
- (c) the details of the cases pending; and
- (d) the steps taken to clear the pending cases?

Answer

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE AND TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS. (SHRI PRITHVIRAJ CHAVAN)

- (a): During 2007, 2008 and 2009 (upto 30 September, 2009) 17725, 18287 and 18,075 cases were filed respectively.
- (b): During 2007, 2008 and 2009 (upto 30 September, 2009) 18674, 20352 and 17,415 cases were disposed of.
- (c): As on 30.09.2009, there were 22372 pending cases in various benches of the Central Administrative Tribunal.

Principal Bench 3299

Ahmedabad 568

Allahabad 2949

Lucknow 1099

Bangalore 559

Bombay 1807

Calcutta 2794

Chandigarh 1214

Cuttack 1015

Guwahati 306

Hyderabad 874

Jabalpur 686

Jodhpur 605

Jaipur 874

Madras 1105

Patna 1824

Ernakulam 794

(d): The following steps have been taken to clear the pending cases:

(i) Monthly Pendency report is called for from all the benches of the Central Administrative Tribunal and the rate of disposal is personally monitored by the Chairman, Central Administrative Tribunal.

(ii) Targets are set up by the Chairman for the Benches.

(iii) During the All India Conference 2009, the Benches were advised to give priority to disposal of old cases pending since 2004 to 2007.